



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.08.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 22.08.2025 & 25.08.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	I.A. No. 2832 of 2025 in Comp. App. (AT) (Ins) No. 03 of 2024	Vinodkumar Mahasukhbhai Thaker Vs. Kurlon Limited & Anr.	22.08.2025	04.09.2025
2.	Competition App. (AT) No. 59 of 2022 & I.A. No. 4607 of 2022 Part Heard	JSW Paints Pvt. Ltd. Vs. The Competition Commission of India & Anr.	22.08.2025	04.09.2025
3.	I.A. No. 4549 of 2025 in Comp. App. (AT) (Ins) No. 477 of 2024	Phanindhar Chivukula, Suspended Director of Sapura Engineering & Constructions (India) Pvt. Ltd. Vs. CEVA Logistics India Pvt. Ltd. & Anr.	25.08.2025	08.09.2025

4.	Comp. App. (AT) (Ins) No. 1670-1672 of 2024 & I.A. No. 6090, 6091, 6092, 6093, 6094, 6095, 7531, 7532, 7533 of 2024 Part Heard	Committee of Creditors of Rajesh Business and Leisure Hotels Pvt Ltd Through Its Member, ICICI Bank Ltd Vs. Rajesh Business and Leisure Hotels Pvt Ltd Through Its Resolution Professional & Ors. With	25.08.2025	08.09.2025
5.	Comp. App. (AT) (Ins) No. 1675-1677 of 2024 & I.A. No. 6111, 6112, 6113, 6114, 6115, 6116 7154, 7167 of 2024 (With Defects) Part Heard	Rare Asset Reconstruction Ltd. & Anr. Vs. Rohit Ramesh Mehra & Ors. With	25.08.2025	08.09.2025
6.	Comp. App. (AT) (Ins) No. 1780 - 1782 of 2024 & I.A. No. 6495, 6496, 6497, 6498, 6499, 6500 of 2024 Part Heard	Rajesh Business and Leisure Hotels Pvt. Ltd. Through its Resolution Professional Rohit Mehra Vs. Rajesh Patel & Ors.	25.08.2025	08.09.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar